

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CRIMINAL APPELLATE JURISDICTION
ANTICIPATORY BAIL APPLICATION NO.8 OF 2026**

Suryakant Gulabrao Yewale ... Applicant

V/s.

State of Maharashtra & Ors. Respondents

**WITH
INTERIM APPLICATION NO.469 OF 2026
IN
ANTICIPATORY BAIL APPLICATION NO.8 OF 2026**

Kundan Janku Gaikwad & Ors. ... Applicants

V/s.

State of Maharashtra Respondent

Mr. Harshad V. Nimbalkar, Senior Advocate a/w Mr. Satyam Harshad Nimbalkar i/by Mr. Abhishek Ulhas Arote for the Applicant.

Mr. S.V. Gavand, APP for the Respondent-State.

Mr. Shubhankar Kulkarni i/by Mr. Sandeep Dinkar Paigade for the Respondent No.2.

Mr. Atharva R. Bhingardev (through VC) for the Intervenor/Watandar.

CORAM : MADHAV J. JAMDAR, J.

DATED : 7 SEPTEMBER 2026

P. C. :-

1. Heard Mr. Nimbalkar, learned counsel appearing for the Applicant, Mr. S.V. Gavand, learned APP for the State and Mr.

Kulkarni, learned counsel appearing for Respondent No.2 and Mr. Bhingardev, learned counsel appearing for the Intervenor.

2. It is the submission of learned counsel appearing for the Applicant that the Applicant is not involved in the crime. However, Mr. Gavand, learned APP submitted that the Applicant is involved in the crime.

3. It is submitted that the Company-M/s. Ameida Enterprises LLP, which purchased the Government land admeasuring 40 acres has two Directors namely, Digvijay Patil and Parth Pawar. It is submitted that although said Digvijay Patil has been made Accused, said Parth Pawar has not been made an Accused as he is very highly influential and the son of the Deputy Chief Minister of the State of Maharashtra.

4. It is submitted that the Applicant is not at all involved in the crime.

5. In view of the above, the Director General of Police as also the Investigating Officer to file replies.

6. Mr. Gavand, learned APP appearing for the State states that such affidavits will be filed within two weeks.
7. Stand over to **28 September 2026**. To be shown fairly high on board.
8. Ad-interim protection granted earlier shall remain in operation till the next date.

[MADHAV J. JAMDAR, J.]